#### GOVERNMENT OF INDIA MINISTRY OF AYUSH

# LOK SABHA UNSTARRED QUESTION NO.3900 TO BE ANSWERED ON $25^{TH}$ MARCH, 2022

#### DEVELOPMENT OF AYURVEDA/AYUSH SYSTEM OF MEDICINE

## 3900. SHRI UDAY PRATAP SINGH: SHRI ANIL FIROJIYA:

Will the Minister of **AYUSH** be pleased to state:

- (a) the details of various works done/measures taken by the Government for development of Ayurveda/AYUSH System of Medicine during the last three years;
- (b) whether the Government proposes to develop all the 1773 dispensaries under the Ministry in rural areas as Health & Wellness Centres and if so, the details thereof; and
- (c) if not, the reason therefor;
- (d) the names of States where works are being carried out to promote AYUSH Health Services in the health Sector;
- (e) whether any steps have been taken for the protection and safety of traditional system of medicine and if so, the details thereof?

#### **ANSWER**

# THE MINISTEROF AYUSH (SHRI SARBANANDA SONOWAL)

- (a) Ministry of Ayush is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) though States/UTs for development and promotion of AYUSH systems. The National AYUSH Mission inter-alia makes provision for the following activities through AYUSH systems of medicine including Ayurveda system of medicine:-
- (i) AYUSH Health & Wellness Centres under Ayushman Bharat
- (ii) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals(DHs)
- (iii) Upgradation of existing standalone Government AYUSH Hospitals
- (iv) Upgradation of existing/setting up of new standalone Government/ Panchayat/Government aided AYUSH Dispensaries
- (v) Setting up of up to 50/30/10 beddedintegrated AYUSH Hospitals

- (vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- (vii) AYUSH Public Health Programmes
- (viii) Infrastructural development of State Government Under-Graduate and Post-Graduate Educational Institutions.
- (ix) Establishment of new AYUSH Colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector.

Under NAM, grant-in-aid has been provided for different approved activities for development and promotion of AYUSH systems of medicines including Ayurveda during the last three years. The State/UT-wise details are furnished at **Annexure-I.** 

Further Ministry of Ayush has taken various measures for development of AYUSH system of Medicine:

- 1. National Commissions for AYUSH Education including National Commission for Indian System of Medicine and National Commission for Homoeopathy were established in 2020 as new initiative of educational reforms in AYUSH sector.
- 2. Institute of Teaching & Research in Ayurveda (ITRA), Jamnagar, Gujarat is conferred the status of Institution of National Important by an Act of Parliament in 2020.
- 3. National Institute of Ayurveda (NIA), Jaipur, an autonomous organization under Ministry of Ayush recognized as Deemed to be University in De Novo category.
- 4. Establishment of AYUSH Grid has been emerged as an Information Technology backbone for AYUSH sector.
- 5. Ministry of Ayush developed National AYUSH Morbidity and Standardized Terminologies Portal for collection & maintenance of morbidity statistics.
- 6. Ministry of Ayush is implementing a Central Sector Scheme of Champion Services Sector Scheme on Medical Value Travel Services.
- 7. Ministry of Ayushhas signed an Memorandum of Understanding (MoU) with Invest India for establishment of Strategic Policy and Facilitation Bureau (SPFB) in respect of Ministry of Ayushon 05.01.2021.
- 8. In the context of Covid-19, Ministry of Ayush has taken various measures to combat the pandemic, including issuing various advisories for prevention and management, the National Clinical Management Protocol, "AYUSH for Immunity" campaign, 142 research studies on COVID-19, and AYUSH Sanjivani Mobile App based study.
- 9. World Health Organization (WHO) has announced setting up of Global Centre of Traditional medicine in India.

- 10. In the field of International Co-operation, Federal level Memorandum of Understanding (MoU) have been signed with 11 countries and Institute level MoUs signed with 24 countries. 28 AYUSH Information Cells have been set up in 25 countries so far. Further, signed Agreement with WHO for promotion of AYUSH systems.
- (b) & (c) Public Health being a State subject, the primary responsibility to developdispensaries as Health & Wellness Centresin the country including rural areas lies with the respective State/UT Governments. However, Ministry of Ayush is operationalizing 12,500 AYUSH Health and Wellness Centers (HWCs) as a component of Centrally Sponsored Scheme of National AYUSH Mission (NAM) through State/UT including rural areas in a phased manner. As per the proposal received from the State/UT Governments in their State Annual Action Plans (SAAPs), the Ministry of Ayush has approved for upgradation of 7513 Health facilities into Ayush HWCs in 34 States/UTs and Central Share of Rs. 551.73 Crore has been released to these State/UT Governments. 3138 AYUSH HWCs have been made functional under progressive category till date.
- (d)Public Health being a State subject, the primary responsibility to promoteAYUSH Health Services the health sector lies with the respective State/UT Governments. However, Ministry of Ayush is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) though States/UTs for development and promotion of AYUSH systems. Under NAM, grant-in-aid has been provided to States/UTs for different activities as per the proposals received from them in their State Annual Action Plans (SAAPs). The details of grant-in-aid released till date is furnished at **Annexure-II.**
- (e)The Government of India, Ministry of Ayush has taken following steps for Safety of ASU&H drugs;
- i. Implemented Centrally Sponsored Scheme under National Ayush Mission to strengthen State Government Quality Control Mechanism, office of State Licensing Authorities (Ayush), Ayush Pharmacies and Drug Testing Laboratories since 12<sup>th</sup> Plan.
- ii. Central sector Scheme for augmenting quality of Ayush drugs AyushOushadhiGunavattaEvamUttpadanSamvardhanYojana (AOGUSY) is being implemented from 2021-22 to 2025-26. The objective of the Scheme is as under;
  - To enhance India's manufacturing capabilities and exports of traditional medicines and health promotion products under the initiative of Atmanirbhar Bharat.
  - To facilitate adequate infrastructural & technological upgradation and institutional activities in public and private sector for standardization, quality manufacturing and analytical testing of Ayush drugs & materials.
  - To strengthen regulatory frameworks at Central and State level for effective quality control, safety monitoring and surveillance of misleading advertisements of Ayush drugs.
  - To encourage building up synergies, collaborations and convergent approaches for promoting standards and quality of Ayush drugs & materials.
- iii. So far Government has published Ayurvedic Formulary of India (Part I-III) containing 986 Formulations, Siddha Formulary of India (Part I-II) containing 400 Formulations and National

Formulary of Unani Medicine (Vol. I-VI) containing 1230 Formulations. Further, monographs of quality standards of 645 Single drugs and 203 Formulations of Ayurveda; 139 Single drugs and 1 Formulation of Siddha; 298 Single drugs and 201 Formulations of Unani; and 1117 drugs of Homoeopathy (Vol. I-X) have also been published.

iv. The Government have strengthened 35 State Government Drug Testing Laboratories for testing of Ayurveda, Siddha, Unani and Homoeopathy medicines in the country. Under Rule 160A to 160J of Drug & Cosmetics Rules 1945, 65 private Drug Testing Laboratories are approved for testing of Ayurveda, Siddha, Unani and Homoeopathy Drugs. There is one Central Drug Laboratory i.e. Pharmacopoeia Commission for Indian Medicine & Homoeopathy Laboratory for the purpose of testing or Analysis of ASU&H Drugs.

Further, Traditional Knowledge Digital Library (TKDL) is a pioneering initiative of the Council of Scientific & Industrial Research jointly with the Ministry of Ayush to prevent exploitation and to protect Indian traditional knowledge at Patent Offices worldwide.

Annexure-I

Status of grant-in-aid has been provided for different approved activities for development and promotion of AYUSH systems of medicines including Ayurveda during the last three years

(Rs. In Lakh)

Sl.No.	Name of States/UTs	2018-19	2019-20	2020-21	Total
1	Andaman & Nicobar Islands	317.886	365.418	251.808	935.112
2	Andhra Pradesh	1280.206	1900.594	385.402	3566.202
3	Arunachal Pradesh	547.844	383.330	678.090	1609.264
4	Assam	738.328	1601.322	347.150	2686.800
5	Bihar	0.000	2661.298	516.535	3177.833
6	Chandigarh	52.552	0.000	195.808	248.360
7	Chhattisgarh	1066.868	0.000	2691.066	3757.934
8	Dadra & Nagar Haveli and Daman & Diu	72.010	63.854	0.000	135.864
9	Delhi	0.000	0.000	0.000	0.000
10	Goa	146.898	118.651	65.988	331.537
11	Gujarat	1760.855	2229.691	244.011	4234.557
12	Haryana	1201.361	2299.475	3034.422	6535.258
13	Himachal Pradesh	1907.010	2045.892	494.940	4447.842
14	Jammu & Kashmir	1196.727	1848.539	2285.751	5331.017
15	Jharkhand	0.000	1522.312	0.000	1522.312
16	Karnataka	2688.312	1791.709	2184.371	6664.392
17	Kerala	2597.838	1540.535	2337.585	6475.958
18	Lakshadweep	0.000	426.878	19.605	446.483
19	Madhya Pradesh	2829.126	4012.347	5608.633	12450.106
20	Maharashtra	0.000	4308.643	0.000	4308.643
21	Manipur	1231.226	907.075	571.720	2710.021
22	Mizoram	722.739	199.510	657.720	1579.969
23	Meghalaya	0.000	348.210	247.970	596.180
24	Nagaland	920.869	950.580	1254.890	3126.339
25	Odisha	1072.734	726.096	716.640	2515.470
26	Puducherry	445.520	238.416	47.667	731.603
27	Punjab	37.451	1155.493	89.770	1282.714
28	Rajasthan	3022.174	1987.595	2276.400	7286.169
29	Sikkim	270.316	330.593	350.440	951.349
30	Tamil Nadu	2326.305	1993.913	616.580	4936.798
31	Telangana	690.364	934.178	0.000	1624.542
32	Tripura	668.670	0.000	270.080	938.750
33	Uttar Pradesh	11854.151	7923.690	10373.858	30151.699
34	Uttarakhand	1690.281	825.340	656.458	3172.079
35	West Bengal	2292.419	1849.740	247.346	4389.505
36	Ladakh	0.000	0.000	0.000	0.000
Total		45649.040	49490.917	39718.703	134858.660

### Annexure-II

### Status of grant-in-aid released till date under NAM

(Rs. In Lakh)

Sl.No.	Name of States/UTs	Total amount released
1	Andaman & Nicobar Islands	2080.100
2	Andhra Pradesh	7578.053
3	Arunachal Pradesh	3429.959
4	Assam	8788.628
5	Bihar	6930.799
6	Chandigarh	1258.554
7	Chhattisgarh	7983.576
8	Dadra & Nagar Haveli and Daman & Diu	484.248
9	Delhi	726.305
10	Goa	1554.315
11	Gujarat	8167.082
12	Haryana	9859.177
13	Himachal Pradesh	7464.261
14	Jammu & Kashmir	9064.738
15	Jharkhand	3504.811
16	Karnataka	13054.742
17	Kerala	11625.911
18	Lakshadweep	1248.338
19	Madhya Pradesh	24533.003
20	Maharashtra	8439.518
21	Manipur	6504.988
22	Mizoram	3658.244
23	Meghalaya	3256.723
24	Nagaland	6385.517
25	Odisha	8710.175
26	Puducherry	1469.741
27	Punjab	5091.974
28	Rajasthan	23051.306
29	Sikkim	2729.736
30	Tamil Nadu	11425.565
31	Telanagana	8564.064
32	Tripura	3317.532
33	Uttar Pradesh	57348.761
34	Uttarakhand	9873.847
35	West Bengal	11856.334
36	Ladakh	187.454
	TOTAL	301208.079